

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (D.B.) No. 536 of 2020

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|------------------------|--------|-------------------|
| Nandu Seth | Versus | --- --- Appellant |
| The State of Jharkhand | | -- --- Respondent |

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

| | | |
|--------------------|---|--|
| For the Appellant | : | |
| For the Respondent | : | |

06/19.04.2021 Let the matter be listed after two weeks.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/